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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 31/2016 in TP No. 100/397-398/NCLT/AHM/2016 (New)
C.P. No. 51/397-398/CLB/MB/2015 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017**

Name of the Company:

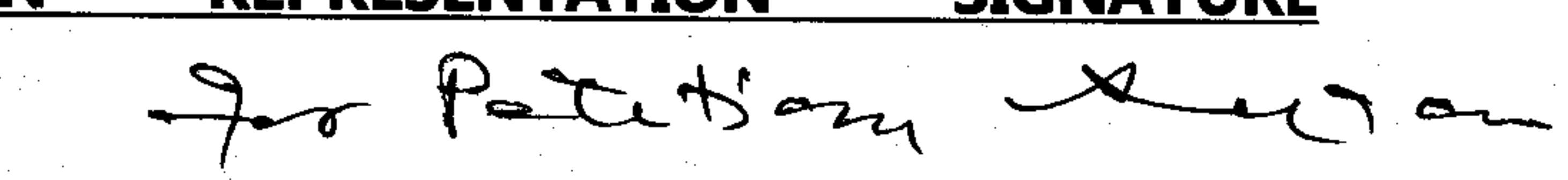
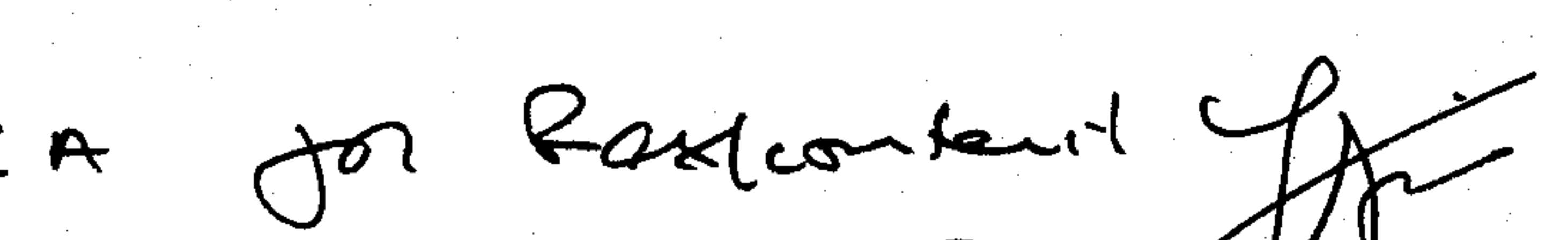
Pramod Sharma

V/s.

Dental Implants India Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

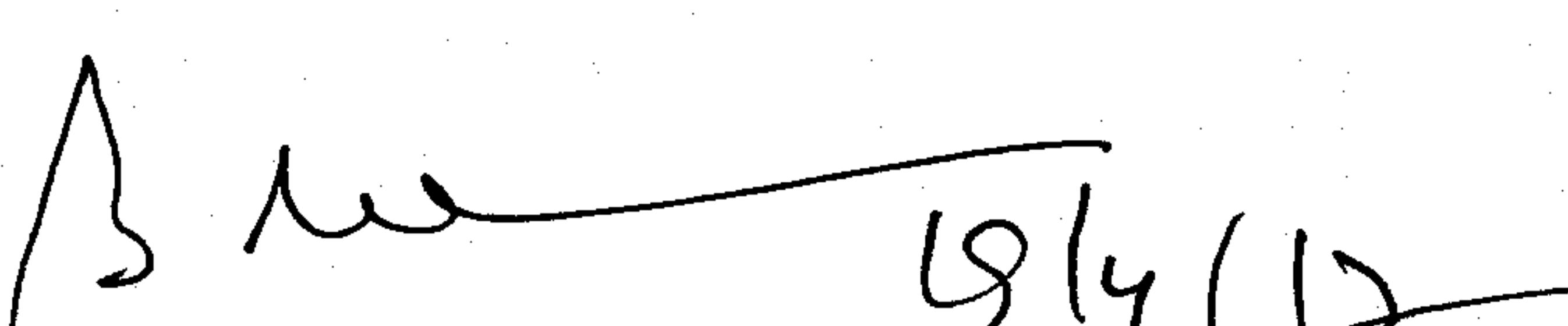
S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Dr S. K. Jain	PCS	for Petitioner	
2.	CA. Pradeep Mutreja	PLA	for Respondent No. 2	

ORDER

Learned PCS Mr. S K Jain present for Petitioner. Learned PCS Mr. Pradeep Mutreja present for Respondent no. 2.

Heard arguments of Learned Counsel for Respondent No. 2.

For Reply arguments ~~28.04.2017~~ 11.5.2017


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 19th day of April, 2017.